

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 107 OF 2013

Friday, this the 8th day of February, 2013

CORAM:

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

N.Muraleedharan
Helper Grade - I
Office of the Senior Section Engineer
Southern Railway, Permanent Way, Kollam
Residing at 'Regi' Bhavanam,
Valiyapadom, Vilanthara PO, West Kallada
Kollam District - 690 521

... Applicant

(By Advocate Mr. R.Premchand)

versus

1. The General Manager
Southern Railway Headquarters Office
Park Town PO
Chennai - 3
2. The Divisional Railway Manager
Trivandrum Division
DRM Complex, Southern Railway
Thycaud, Trivandrum - 695 014
3. The Divisional Personnel Officer
Divisional Office
Southern Railway, Trivandrum - 694914... Respondents

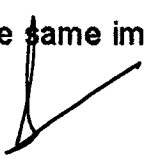
(By Advocate Mr. P.Haridas)

The application having been heard on 08.02.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

When the OA was taken up today, it was felt that it can be disposed of at the admission stage itself with a direction to the respondents to consider Annexure A-3 representation of the applicant. If the application dated 05.07.2012 is not received in the Office of the respondents, the applicant shall submit a copy of the same immediately and respondents shall

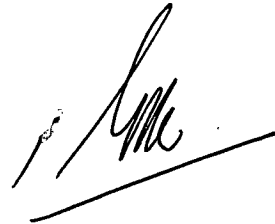


: 2 :

consider and dispose of the same by a speaking order within sixty days of its receipt. Ordered accordingly. .

2. OA is disposed of as above. No costs.

Dated, the 8th February, 2013.

A handwritten signature in black ink, appearing to read 'K George Joseph', is written over a horizontal line.

**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

vs .